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THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 18/07/2017

High Court Establishment - General Provident Fund (GPF) and Kerala Part Time Contingent Employees Provident Fund (KPTCEPF)- Temporary Advance(TA)/ Non-Refundable Withdrawal(NRW) from the funds -delegation of powers to officers on the basis of monetary limit-revised orders issued.

- Read: 1. High Court Proceedings No. GIII(1)37079/2011 dated 09/12/2011.
2. G.O.(P) No.57/2015 dated 02/02/2015.
3. G.O.(Ms) No.180/2016/Home dated 20/06/2016.
4. G.O.(P) No. 58/2017/Fin. dated 03/05/2017.
5. High Court Proceedings No. A5-35375/17(2) dated 30/06/2017.

ORDER NO. GIII(1) 60259/2017

The Government as per the Government Orders read as 2nd and 4th paper above have revised the existing upper monetary limit to various categories of officers for sanctioning Temporary Advance(TA)/Non-Refundable Withdrawal(NRW) from the General Provident Fund (GPF) and the Kerala Part Time Contingent Employees Provident Fund (KPTCEPF).

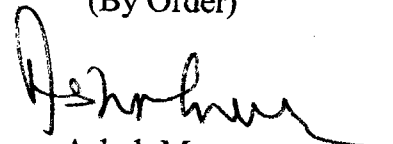
The Honourable the Chief Justice is pleased to order that in modification of the orders issued in the High Court proceedings read (1) above, the power to sanction Temporary Advance(TA) / Non-Refundable Withdrawal(NRW), to the members of the High Court service from the General Provident Fund (GPF), and to the Part Time Contingent Employees of the High Court from the Kerala Part Time Contingent Employees Provident Fund (KPTCEPF), shall be exercised by the following sanctioning authorities subject to the upper monetary limit as specified below:

<i>Sl.No.</i>	<i>Sanctioning Authority</i>	<i>Category of Applicants</i>	<i>Upper monetary limit</i>
1	The Honourable the Chief Justice	Registrar General and other Registrars, Director and Additional Director of the Kerala Judicial Academy and other Judicial Officers of District Judge's rank and above.	No monetary limit

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2	The Registrar General	All members of the High Court service including Judicial Officers below the rank of District Judge, (except Registrar General, Registrars and other Judicial officers of District Judge's rank and above.), Deputy Director and Assistant Director of Kerala Judicial Academy	No monetary limit.
3	The Additional Registrar (General Administration)	All members of the High Court service upto and including Joint Registrar	No monetary limit.
		Part Time Contingent Employees	
4.	Joint Registrar/ Deputy Registrar	Members upto and including the rank of Assistant Registrar(Hr.Gr.)	₹ 5,25,000/-
		Part Time Contingent Employees	₹1,00,000/-
5	Assistant Registrar	Non-gazetted and last grade staff	₹3,90,000/-
		Part Time Contingent Employees	₹75,000/-

(By Order)



Ashok Menon
Registrar General

To

The Principal Secretary, Finance (Provident Fund) Department
Thiruvananthapuram.
The Accountant General (A&E), Kerala, Thiruvananthapuram.
The Accountant General (A&E), Kerala, Branch Office,
Ernakulam, Kochi-17
The Senior Deputy Accountant General, Gazetted Audit
Department, Thiruvananthapuram.
The Sub Treasury Officer, Ernakulam.

With
C/L

(P.T.O)

The Director of the Kerala Judicial Academy, High Court.
The Additional Director of the Kerala Judicial Academy, High Court.
The Additional Registrar (General Administration), High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director of the Kerala Judicial Academy , High Court.
The Finance Officer, High Court
The Public Relations Officer and Protocol Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Director of the Kerala Judicial Academy , High Court.
The Assistant Registrars and the Chief Librarian, High Court.
The Private Secretaries to Judges, High Court.
The Personal Assistant and Additional Personal Assistant to the
Chief Justice, High Court.
The Accounts Officer,, High Court.
The Additional Public Relations Officer, High Court.
The Security Officer , High Court.
The Superintendent of vehicles, High Court.
All Sections, High Court.
The Confidential Assistants to the Registrars, High Court.
The Civil Sergeant, High Court.
The Administrative Records Section, High Court.
The File/Stock file.